

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 210
IB-662/ND/2020**

IN THE MATTER OF:

M/s. Sagar Colorpac Pvt. Ltd.

...PETITIONER

Vs.

M/s. Maggpie International Ltd.

...RESPONDENT

Section

Under Section 9 of IBC

**Order delivered on 16.12.2020
(Virtual Hearing)**

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

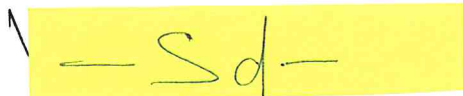
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Operational-creditor :Ms. Kajal Bhatia, Adv.

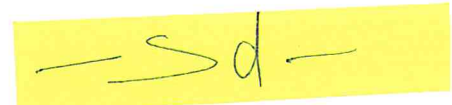
For the Resolution Professional :Ms. Divya Gattani, Adv.

ORDER

Heard the submissions made by the Learned Counsel for the RP. The Learned Counsel for the RP has submitted that they have complied with the order dated 02.12.2020. Registry may list the Status Report on the next date of hearing without fail. The Learned Counsel for the Operational-creditor was also present at the time of Virtual Hearing of the matter. Let this matter be posted to 19.01.2021.



**(V.K. Subburaj)
Member (T)**



**(P.S.N. Prasad)
Member (J)**